

LIST OF TOTAL NO. OF CASES RANDOMLY ALLOCATED DURING THE MONTH OF FEBRUARY 2026

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (NO. OF CASES RANDOMLY ALLOCATED)
1	TIS HAZARI COURT	CENTRAL	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	784	OMP (I) Comm	11
					OMP (COMM)	1
					ARB. A. COMM	1
					Misc. DJ	1
					Execution (Comm)	9
2	TIS HAZARI COURT	CENTRAL	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	785	CS (COMM)	14
					OMP (I) (COMM)	9
					OMP (COMM)	1
					M/DJ	2
					EXECUTION	5
					M.EXECUTION	4
3	TIS HAZARI COURT	CENTRAL	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	786	CS (COMM)	14
					OMP (I) Comm	14
					OMP (COMM)	1
					Execution (Comm)	4
4	TIS HAZARI COURT	CENTRAL	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	787	CS (COMM)	12
					OMP (COMM)	1
					EX. (COMM)	8
					M-EX	1
					OMP (I) (COMM)	18
					MISC. DJ	6
5	TIS HAZARI COURT	CENTRAL	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	788	CS (COMM)	12

					MISC. DJ	1
					EXECUTION	3
					OMP (I) (COMM)	5
					OMP (COMM.)	1
6	TIS HAZARI COURT	CENTRAL	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZARI COURT CENTRAL DELHI	789	CS(COMM)/OMPI/EXECUTION /ARBT./MISC. DJ	24
7	TIS HAZARI COURT	CENTRAL	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07		CS(COMM) +COUNTER CLAIM	7
					OMP(I) COMM + OMP(COMM)	5
					EXECUTION	6
					MISC. DJ	2
8	TIS HAZARI COURT	CENTRAL	SH. RAMESH KUMAR -II DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CS (COMM)	12
					EXECUTION	14
					OMP (I) (COMM)	11
					MISC. DJ	2
					RP(CIVIL)	2
9	TIS HAZARI COURT	CENTRAL	SH. ANIL ANTIL, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	EXECUTION (COMM)	1
					Mis DJ	1
10	TIS HAZARI COURT		SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CIVIL	0
11	TIS HAZARI COURT		SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	TOTAL CASES E-FILED IN THE MONTH AND RBT	27
12	TIS HAZARI COURT		SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CS(COMM)	8
					OMP(I)COMM	8
					EXECUTION (COMM)	6
					MISC DJ	1

					OMP (COMM.)	2
13	TIIS HAZARI COURT		SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CS(COMM) + COUNTER CLAIM	7
					OMP(I) COMM	9
					EXECUTION / EX. AWARD BY ARBITRATOR	4
					MISC. DJ + MISC EX	4
TOTAL						245
14	TIIS HAZARI COURT	WEST	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	789	cs	15
					OMP (I)	38
					OMP (comm)	0
					Arbtration Case	0
					Misc DJ	2
					Contempt Petition	0
					Execution	5
					M-Ex	2
					Ex Arb Comm	2
15			MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	790	CS COMM	16
					OMP COMM	0
					OMP I COMM	29
					EXECUTION COMM	9
					MISC DJ	2
16		WEST	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	791	CS (COMM)	18
					OPM(I)/ARBITRATION/MISC COMM	35
					MISC DJ	2
					COUNTER CLAIM	0

					EXECUTION	11
17			SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS (COMM)	19
					Execution (comm)	11
					OMP (COMM)	0
					OMP (I) (COMM)	44
					ARB. A (COMM)	0
					MISC. DJ	2
18			SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS (COMM.)	12
					EX (COMM)	6
					OMP(I)(COMM)	36
					MISC(DJ)	7
19			SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS(COMM)	17
					OMP(I)(COMM)	38
					EXECUTION (COMM)	5
					EXE. COMM AWARD	1
					MISC DJ/ CIV DJ	0
					Misc.- EX	1
					OMP (COMM)	1
TOTAL						386
20	PATIALA HOUSE COURT	NEW DELHI	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	4	CS(COMM)	33
					TRADE MARK	5
					ARBITRATION U/S 9	9
					ARBITRATRATION U/S 34	14
					OTHER ARBITRATION CASES	2

					MISC. DJ/ COUNTER CLAIM	14
					EXECUTION(COMM)	18
21			SH. SANJAY KHANAGWAL DISTRICT JUDGE (COMMERCIAL COURT)	24	CS (COMM)	17
					EX(COMM)	11
					OMP (COMM)	4
					OMP (I) (COMM)	13
					OMP (MISC) / (COMM)	1
					MISC. DJ	2
22			MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03		SUIT FOR RECOVERY	32
					SUIT FOR TRADEMARKS	2
					EXECUTION PETITION	13
					OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	5
					PETITION U/S 27 OF ARBITRATION & CONCILIATION ACT	2
					APPLICATION U/S 151 OF CPC	1
					PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	6
TOTAL						204
23	SAKET COURT	SOUTH	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	614	CS (COMM)	15
					ARB (COM)	1
					OMP (I) (COMM.)	112
					EX COMM AWARD	4
					OMP (I) COMM.	96
24	SAKET COURT	SOUTH	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	503	CS (COMM)	16
				503	EX. COMM.	1
					EX. COMM. AWARD	1
					OMP (I) COMM.	99
25			SH. SANDEEP YADAV	614	CS (COMM)	9

					OMP (COMM)	1
					OMP (I) COMM.	119
26			SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT) (DIGITAL)-04	503	CS (COMM)	6
					OMP (COMM)	1
					OMP (I) COMM.	104

27			SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)		CS (COMM)	11
					EX. COMM.	1
					OMP (I) COMM.	115
TOTAL						712
28	SAKET COURT	SOUTH-EAST	MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)	18 BLOCK 1	COMMERCIAL	18
29	SAKET COURT		SH. LALIT KUMAR LD. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	14	COMMERCIAL	35
30	SAKET COURT		DR. RAKESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	20	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
31	SAKET COURT		MS. ANU GROVER BALIGA	21	Commercial Suit, & Execution Petition	25
32	SAKET COURT		MS. NEELAM SINGH	22	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	25
33	SAKET COURT		MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	23	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
34	SAKET COURT		MS. NIRJA BHATIA, DJ(DIGITAL)-07SOUTH EAST DISTRICT,	30	--	-
35	SAKET COURT		MS VEENA RANI, DISTRICT JUDGE(COMMERCIAL COURT)	39	CS (COMM)-11 EX-10-, MISC, DJ -01, OMP (COMM)-1, OMP (I)(COM)-3, ARBA -0, RTI -0	23
TOTAL						114
36	KARKARDOOMA	EAST	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	209	CS(COMM-74)	18
					OMP(COMM)-73	0
					OMP (COMM)-78	1
					OMP (COMM)-75	0
					ARB.A COMM	0
37	KARKARDOOMA	EAST	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	101	CS(COMM-74)	20
					OMP(COMM-73)	1
					OMP (COMM)-78	1

TOTAL						39	
38	KARKARDOOMA	NORTH-EAST	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	74	CS (COMM)	5	
					OMP (I) (COMM)	6	
					MISC. DJ	6	
					EXECUTION PETITION	12	
					EXECUTION (COMM) AWARDS BY ARB. COMM.	1	
TOTAL						30	
39	KARKARDOOMA	SHAHDARA	SH. SUDESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-01	57	CS(Comm)	20	
					EXECUTION	5	
					MISC.DJ CASE	3	
					ARBT. A(COMM)	0	
					OMP(COMM)	1	
					RESTORED/RBT	2	
40			MS. KIRAN BANSAL	56	CS(Comm)	18	
					56	EX COMM	6
					56	OMP COMM	1
					56	MISC DJ	2
41			SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	303	CS(Comm)	18	
					EXECUTION	11	
					MISC.DJ CASE	6	
					RESTORED/RBT	1	
42			SH. PAWAN KUMAR MATTO DJ (COMM-04)		CS(COMM)	15	
					Ex	2	
					misc Case	1	
TOTAL						112	

43	ROHINI COURT	NORTH-WEST	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT	758	CS(COMM)	42
					OMP	56
					MISC DJ	5
					EX	11
					COUNTER CLAIM/CONTEMPT PETITION	1
44			SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	759	CS(COMM)	44
					OMP(Comm.)/OMP (I)(Comm.)	54
					MISC DJ/RTI	3
					EX	15
TOTAL						231
45	ROHINI COURT	NORTH	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	760	CS(COMM.)	39
					OMP(Comm)& OMP (Comm)	145
					EXECUTION	33
					Misc. Application DJ	2
46		NORTH	SH. SHALENDER MALIK, DISTRICT JUDGE(COMMERCIAL COURT)		CS(COMM.)	24
					OMP(Comm)& OMP (Comm)	95
					EXECUTION	7
					MISC DJ/ARB	2
TOTAL						347
47	DWARKA COURTS	SOUTH WEST	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01)	603	CS (COMM)	15

				ARB (COM)	1	
				OMP (I) (COMM.)	112	
				EX COMM AWARD	4	
48	DWARKA COURTS		SH. BALWANT RAI BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-02	613	CS (COMM)	8
					OMP (COM)	1
					OMP (I) (COMM.)	113
					EX COMM AWARD	5
49	DWARKA COURTS		SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	614	CS (COMM)	5
					OMP (COM)	1
					ARB (COM)	1
					OMP (I) (COMM.)	110
					EX COMM AWARD	6
50	DWARKA COURTS		SH. AJAY GULATI-I, DISTRICT JUDGE, COMMERCIAL COURT-04	509	CS (COMM)	22
					OMP (COM)	3
					OMP (I) (COMM.)	89
					EX COMM AWARD	6
TOTAL						502
GRAND TOTAL						2420